this country and make adequate provision for payment of royalty, may I know whether it is the intention of Government to make a distinction in respect of works and thoughts which have been produced in other countries and, if so, whether this does not amount to discrimination, whether this does not amount to an act of theft against a foreigner because he is not able to enforce his rights?

Shri Sher Singh: As I have already explained, we shall treat the foreign authors on a par with our own authors.

Shri Lobo Prabhu: He is not doing that. He is expropriating their rights without giving them any royalties. This amounts to an act of piracy and an act of theft.

WRITTEN ANSWERS TO QUESTIONS

अफ्रीकी देशों में उद्योग

*1472. **श्री स० चं० सामन्त** : क्या वैदेशिक-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) सरकार अफ्रीका के किन किन देशों को तकनीकी तथा अन्य प्रकार की सहायता देती है तथा इस सहायता का ब्यौरा क्या है ।

(ख) इन देशों की पूरी आवश्यकताएं क्या क्या हैं तथा उनकी आवश्यकताएं पूरी करने के लिए सरकार क्या कार्यवाही कर रही है ;

(ग) क्या सरकार ने इस बात के लिये उपयुक्त कार्यवाही की है कि अफ्रीका के विकासशील देशों में भारतीय पूंजी की क्षति न होने पाये तथा उद्योगों में लगे हुए लोगों को विस्थापित न होना पड़े ; और

(घ) यदि हां, तो भारत सरकार द्वारा इन देशों के साथ किये गये करारों की शर्तें क्या हैं ?

वैदेशिक-कार्य मंत्रालय में मंत्री (श्री सुरेन्द्रपाल सिंह) : (क) सदन की मेज पर एक वक्तव्य रख दिया गया है । (पुस्तकालय में रखा गया । [देखिये संख्या LT—1256/67]

(ख) अफ्रीकी देशों की सहायता सम्बन्धी आवश्यकताओं की पूरी जानकारी नहीं है । बहरहाल, हम जो सहायता देते हैं वह भारत में सम्बद्ध वस्तु की सुलभता और सीमित साधनों पर निर्भर करती है ।

(ग) और (घ) अभी तक भारतीय पूंजी को नुकसान पहुंचने अथवा उद्योगों में काम करने वाले भारतीयों के विस्थापित किए जाने की कोई खबर नहीं आई है । भारत सरकार ने अफ्रीका के किसी भी देश से इस बारे में कोई समझौता नहीं किया है ।

Indian Enclaves

*1475. **Shri B. K. Das Chowdhury:** Will the Minister of **External Affairs** be please dto state:

(a) whether the Indian Enclaves are administered by the Central Government or by the respective Indian States;

(b) if so,in how any of such Enclaves, there is proper administrative machinery;

(c) if not, whether Government propose to implement the G. Parthasarthy Agreement of 1965 made with the Government of Pakistan, specially after Dahagram firing in 1965;

(d) whether Government are aware that the Government of Pakistan are planning to take possession of the Indian Enclaves; and

(e) if so, the steps which Government propose to take in this regard?

The Minister of External Affairs (Shri M. C. Chagla): (a) The Indian Enclaves in East Pakistan are under the administrative control of the Government of West Bengal.

(b) and (c). After the September, 1965 conflict, no representative of the State Government has visited Indian Enclaves in Pakistan. The Government of India is in correspondence with the Government of Pakistan with regard to the posting of respective Police parties in the Indian Enclaves in Pakistan and Pakistani Enclaves in India.

The Government of India have repeatedly proposed to the Government of Pakistan to restore the normal movement of traffic between India and Pakistan. The Government of Pakistan have not yet agreed to this proposal.

(d) We have no such information.

(e) Does not arise.

A.I.R. Broadcasts on the Eastern Border Areas to Counteract Anti-Indian Propaganda

*1477. **Shri G. S. Mishra:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether any scheme has been devised by the all India Radio, to counteract enemies' propaganda in our sensitive borders on the eastern side;

(b) whether the programmes for listeners in the Eastern border region are broadcast in English or local dialects;

(c) if so, the names of dialects, hours of broadcasting per day and types of programme; and

(d) if not, the reasons for not broadcasting in local dialects?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Yes, Sir.

(b) These programmes are broadcast in regional language/dialect of the people concerned. In the case of Kohima Radio Station, they are broadcast in English also.

(c) A statement is laid on the Table of the House. [*Placed in Library. See* No. LT-1257/67].

(d) Does not arise.

विद्रोही नागाओं की सरकार का नेता

*1479. **श्री बलराज मधोक :**
श्री राम गोपाल शालवाले :
श्री ओ० प्र० त्यागी :

क्या **वैदेशिक-कार्य** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विद्रोही नागाओं की सरकार के नेता श्री मुत्वा चीन से लौटने पर नागालैण्ड पहुंच गये हैं;

(ख) क्या यह भी सच है कि उन्होंने प्रमुख साम्यवादी नेताओं से बातचीत की थी और विद्रोही नागाओं के लिये उनका सहयोग प्राप्त किया है; और

(ग) उनके द्वारा विद्रोही नागाओं तथा साम्यवादी चीन के बीच की जा रही सांठ गांठ को रोकने के लिये सरकार क्या कार्यवाही कर रही है ?

वैदेशिक-कार्य मन्त्री (श्री मु० क० चागला) : (क) भारत सरकार को उन छिपे नागाओं के नामों की जानकारी नहीं है जो ग़ैर-कानूनी तरीके से चीन चले गए थे। भारत सरकार को यह मालूम है कि छिपे नागाओं के कम से कम तीन दल हथियार, गोला-बारूद लेने और गुरिल्ला युद्ध में सैनिक प्रशिक्षण प्राप्त करने के लिए बर्मा होकर चीन गए हैं। उनमें से कुछ अब नागालैण्ड वापस आ गए हैं।

(ख) सरकार के पास जानकारी नहीं है लेकिन उन्हें मुनासिब तौर पर यह निश्चय है कि नागा लोग सैर करने के लिए चीन नहीं गए।